GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. †288

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)
NO SELFIE ZONE

†288. SHRI RAJAN VICHARE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that selfie has become a public safety issue now;
- (b) whether the Government and Regulatory Body/Bodies have started educational camps to prevent deaths-byselfies and if so, the details thereof;
- (c) whether the Government has implemented "No Selfie Zone" at the Kumbh Mela at Nashik, Maharashtra over fears of stampedes; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (d): Accidents occurring in the process of taking selfies are reported from time to time. 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. Safety-precautionary measures to prevent any un-toward incident including declaration of 'No Selfie Zones' are the primary responsibilities of concerned State Governments/UT Administrations. The Ministry of Tourism has advised all State Governments/Union Territory Administrations to take following measures to safeguard tourists who intend to take selfies at tourists sites/ destinations:

L.S.US.Q NO. 288 FOR 05.02.2019

- (i) Identification of all such tourist spots which are prone to accidents.
- (ii) Erection of signage warning visitors of the danger involved in taking selfies at such locations.
- (iii) Posting of volunteers/tourist police at such identified places, if feasible.
- (iv) Sensitization through Public Address system.
- (v) Spreading awareness through social and other media campaigns.
- (vi) Barricading areas, wherever possible danger is identified.

The Government of Maharashtra has informed that during the last Simhasta Kumbha Mela held in 2015 in Nashik, measures were taken to create awareness through signages indicating "No Selfie Zone" and "No Selfie".
